

के दौरान केन्द्रीय सचिवालय और संमद सदस्यों के फ्लेटों से एक स्कूटर और दो मोटर साइकिलें चुरायी गयीं ।

(ग) इक स्कूटर बरामद कर लिया गया ।

#### Grants to U.P. for Primary and Secondary Education

**2214. Shri Vishwa Nath Pandey:** Will the Minister of Education be pleased to state;

(a) the amount of grants and loans advanced to the Uttar Pradesh Government for Primary and Secondary education during 1964-65; and

(b) the amount proposed to be allotted for the purpose to the State during 1965-66?

**The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran):** (a) and (b). A grant of Rs. 29,06,576 was advanced during 1964-65 and an amount of Rs. 75,82,500 has been allotted for 1965-66. No loan has been given or is proposed to be given.

#### Pay Scales of Government Employees in Pondicherry

**2215. Shri Ku. Sivapraghassan:** Will the Minister of Home Affairs be pleased to state;

(a) whether it is a fact that for the last fourteen years, the scales of pay of the pre-merger Government Employees of the Union Territory of Pondicherry have not been revised in spite of their repeated requests; and

(b) whether Government have under consideration any proposal for the grant of enhanced compensatory allowance in view of the increased cost of living?

**The Minister of State in the Ministry of Home Affairs (Shri Hathl):**

(a) The permanent pre-merger employees had scales of pay generally higher than the Indian scales of pay for equivalent posts. These scales

were protected by the Treaty of Cession. So the question of an upward revision of their scales of pay does not arise. The temporary pre-merger employees were given the option to remain either on pre-merger French scales of pay or adopt Madras scales of pay and allowances which are subject to revision from time to time.

(b) The permanent ex-French employees on pre-merger scales of pay were granted compensatory allowance on *ad-hoc* basis in 1960. The rates of compensatory allowance were raised recently in 1965.

#### Oil Refinery in Mysore

**2216. Shri H. C. Linga Reddy:** Will the Minister of Petroleum and Chemicals be pleased to state;

(a) whether any proposal has been received from the State Government of Mysore for setting up an Oil Refinery in Mysore State;

(b) if so, when;

(c) the action taken in the matter; and

(d) whether Government propose to set up at least one Oil Refinery in each State?

**The Minister of Petroleum and Chemicals (Shri Humayun Kabir):** (a) to (c). The Chief Minister, Mysore made a request to this effect in January, 1963, but on the basis of demand in that area, it has not been possible to provide for a refinery in Mysore during the Fourth Plan.

(d) Attention is invited to my statement on oil policy, dated 16th August, 1965.

#### Tihar Central Jail, Delhi

**2217. Shri Bagri:** Will the Minister of Home Affairs be pleased to state;

(a) whether it is a fact that a woman died in June, 1965 in Tihar Central Jail, Delhi due to the non-availability of medical aid;